

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated: 28.02.2017

**ORDER NO. 24 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 19 of 2017 for **CESTAT Delhi** to the extent indicated below:-

**On 01.03.2017 at 10:30 AM** Hon'ble President, Hon'ble Sh. M. V. Ravindran, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical) will hear following Larger Bench matters.


E/3111/07  
E/791/2012  
E/792/2012

**On 03.03.2017 at 10:30 AM** Hon'ble President, Hon'ble Sh. M. V. Ravindran, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical) will hear following Larger Bench matters.

ST/05/2010  
ST/143/2012

During the period of Larger Bench hearing, the Original Bench will resume in the event of the matter being adjourned or otherwise.

**By Order**

  
**(A.Mohan Kumar)**  
**Registrar**

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**Deputy Registrar**